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Question No. 393 in the Rajya Sabha on the 4th September, 1958, and state:

- (a) from which date the military authorities are in occupation of the 81:70 acres of land in Namkum. Ranchi, for the purpose of Military Farm; and
- (b) whether the original owners of the lands are still paying revenue to Government?

THE DEPUTY MINISTER OF DEF-ENCE (SHRI K. RAGHURAMAIAH): (a) From October, 1942.

(b) The original owners are required to pay any land rent for their lands acquired by the Government India. Presumably Hon'ble Member has in mind the land revenue payable to the State Government. If so, the required information which will be available only with the Govenrment of Bihar, has been called for and will be laid on the Table of the Rajya Sabha as soon as it received.

RECRUITMENT OF WORKERS AT BHILAI STEEL PLANT

261. Shri RATANLAL KISHORI-LAL MALVIYA: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

- (a) whether it is a fact that some workers have been recruited by the management of the Bhilai Steel Plant without reference to the Employment Exchange; if so, how many, when, of what categories and from which States those workers were recruited:
- (b) what is the percentage of class III and IV workers from Madhya Pradesh and other States; and
- (c) whether it is a fact that the management of the Bhilai Steel Plant proposed to recruit Gorakhpur labour; if so, what were the reasons therefor: and whether any Gorakhpur labour has so far been recruited and if so, how many labourers?

THE MINISTER OF STEEL, MINES (SARDAR SWARAN SINGH): AND FUEL (a) Hindustan Steel Private report that as a rule recruitment to the lower grades of non-technical staff and recruitment of semi-skilled workers is made through the Employment Exchange. Without difficulties in getof skilled ting sufficient number workers, recruitment has, in these cases, been also made after open advertisement. In such cases, copies of the advertisements are invariably sent to the Employment Exchange.

- (b) In keeping with the spirit of our Constitution, recruitment is not based on any distinction of race, descent, place of birth or residence. As such, statistics of this nature are not maintained in the regular course of business.
- (c) Difficulties were experienced during the monsoons of 1957 in getting sufficient number of workers locally. With the increased tempo of construction, the management explored the possibility of getting some workers through the recruiting depot of the Ministry of Labour in Gorakhpur. is understood that results have not been encouraging and no one has so far been recruited through this source.

EMPLOYMENT OF PERSONS AT THE ROURKELA STEEL PROJECT

- 262. SHRI BIBUDHENDRA MISRA: Will the Minister of STEEL. MINES AND FUEL be pleased to state:
- (a) whether Government issued any directive to the Rourkela Project Authorities to make recruitto the vacancies under Project through the local employment exchange; and
- (b) if so, whether any complaint nas been received by Government from the State Government of Orissa regarding its violation?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) and (b). In August 1957 instructions were issued to the Rourkela Project Authorities to utilise the

agency of the local employment exchange to the minimum extent possible. In December, 1957, the Government of Orissa pointed out these instructions were not being followed for recruitment to casual and temporary vacancies. In February, 1958, the earlier instructions to the project were reitrated classified. No further complaint has been received from the Orissa Government.

†Indian Students in England

†273. Dr. Shrimati SEETA PARMANAND: Will the Minister of Education be pleased to state:

- (a) the number of Indian students in England who went there from India since 1955, year-wise;
- (b) how many of them are Government scholars;
- (c) the number of Indian students in England in the years 1956-57, subject-wise, in the universities; and
- (d) out of them, how many were women students and how many men students?

THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI): (a) The information is not available. It is not possible to collect it in view of the fact that a considerable number of students secure admission in institutions in England directly and do not get themselves registered with the High Commission. Secondly, some of the institutions in U.K. do not keep a record of the nationality of their students. Some time ago the High Commission made an effort to collect the information in regard to all Indian students known to be studying or under training or on deputation in U.K. by circulating proforma which these students were expected to fill in and return. A large number of these students, however, did not care return the proformas duly filled.

(b) The information will be placed on the Table of the House shortly.

(c) and (d). A statement giving the requisite information is placed on the Table of the House.

STATEMENT

Subject-wise number of Indian Students in the Universities in Freland in 1956-57

Subject	Men	Women	Total .
Arts Science Education Engineering Technology Medicine Agriculture and Forestry Law Commerce Other Subjects	112 86 6 145 137 117 17 3 17 3	15 5 1 8 	127 91 7 145 137 125 17 4 17
Total .	643	31	674*

^{*} Excludes 20 men and I woman students whose subject-wise details are not available.

†DISPOSAL OF IMPORTED IRON

305. Shri S. PANIGRAHI: Will the Minister of Steel, Mines and Fuel be pleased to state how the stock of iron imported during the years 1956, 1957 and so far in 1958 has been disposed of?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): All iron and steel, imported by the Iron and Steel Controller, on arrival in this country, is pooled with indigenous production and allotted to Quota Holders by the Iron and Steel Controller.

‡CIVIC AMENITIES IN SHAKURBASTI, DELHI

262-A. SHRI M. VALIULLA: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Shakurbasti, a colony in Delhi, is not